

2012
HIGH COURT, APPELLATE SIDE,
CALCUTTA

NOTIFICATION

No. 1680– R (JS)

Dated, Calcutta, 14th May, 2012

In continuation of Court's Notification *No.1031 R(JS) dated 29.03.2012* it is hereby notified for information that the following (36) W.B.J.S. Officers, presently in rank of Civil Judge (Sr. Division)/ C.J.M. are eligible and coming under the zone of consideration for selection and promotion to Addl. District Judge to fill up the vacant (12) Fast Track Courts in West Bengal for the year 2012.

Sl.	Name Of Officers	Present place of posting
1.	Shri Pradip Kumar Ray	Dy.Registrar, Human Rights Commission (on deputation)
2.	Shri Arabinda Panti	Civil Judge (Sr. Divn.), Raigunj, Uttar Dinajpur
3.	Shri Arghadeb Khan	Civil Judge (Sr. Divn.), Baruipur U.O.T. as Chief Judicial Magistrate, Suri, Birbhum
4.	Smt. Ali Biswas (Sarkar)	Sr.Municipal Magistrate, Calcutta U.O.T. as Chief Judicial Magistrate, Berhampore, Murshidabad
5.	Shri Fatik Chandra Mondal	ACJM, Khatra U.O.T. as Additional Chief Judicial Magistrate, Alipore, 24 Parganas(S)
6.	Shri Hidayatullah Bhutia	Judge, 2 nd Labour Court, Calcutta U.O.T. as Additional Chief Judicial Magistrate, Khatra, Bankura
7.	Chowdhury Hefazat Karim	CJM, Alipore, South 24-Pgs. U.O.T. as Chief Judicial Magistrate, Jalpaiguri, Sadar
8.	Shri Himadri Shankar Ghosh Hazra	Civil Judge (Sr. Divn.), 1 st Court, Alipore U.O.T. as Additional Chief Judicial Magistrate, Lalbagh, Murshidabad
9.	Shri Alope Kumar Chowdhury	C.M.M., Kolkata
10.	Shri Shyam Sundar Das	CJM, Murshidabad U.O.T. as Civil Judge (Senior Division), Baruipur, 24 Parganas(S)
11.	Shri Suratheswar Mondal	ACJM, Baruipur, 24-Pgs.(S) (14.05.10 at 10 a.m.)
12.	Shri Diptendra Nath Mitra	ACJM, Alipore U.O.T. as Chief Judicial Magistrate, Alipore, 24 Parganas(S)

13.	Smt. Yasmin Ahmed	CJM,, Burdwan
14.	Shri Sandip Kumar Manna	CJM, Cooch Behar
15.	Smt. Manjushree Mondal	CJM, Chinsurah, Hooghly (15.06.11)
16.	Smt. Dipali Shrivastava (Sinha)	CJM, Balurghat, D/Dinajpur
17.	Shri Arup Kumar Das	CJM, Car Nicobar, A & N Islands
18.	Shri Jyotirmoy Chandra	ACJM, Kandi U.O.T. as Judge 4 th Bench, PSCC, Calcutta
19.	Molla Asgar Ali	CJM, Darjeeling
20.	Smt. Sujata Kharga	CJM, Birbhum U.O.T. as Judge, 3 rd Bench, PSCC, Calcutta
21.	Shri Baishnab Sarkar	Civil Judge (Sr. Divn.), Jangipur U.O.T. as Senior Municipal Magistrate, Kolkata
22.	Shri Tito Rob	Deputy Registrar (Judicial), West Bengal Taxation Tribunal, Calcutta (on deputation)
23.	Shri Sridhar Chandra Su	Judge, 4 th Bench, P.S.C.C., Cal. U.O.T. as Additional Chief Judicial Magistrate, Kandi, Murshidabad
24.	Shri Subhra Bandyopaldhyay	A.C.M.M.,Kolkata
25.	Shri Dinanath Prasad	Competent Authority, Metro Railway, Calcutta (On deputation)
26.	Smt. Anita Mathur	CJM, Barasat, North 24-Pgs. (23.06.11)
27.	Smt. Srimayi Kundu	Judge, 3rd Bench, P.S.C.C., Cal. U.O.T. as Civil Judge (Senior Division), Jalpaiguri, Sadar
28.	Shri Sambhu Sarkar	Deputy Registrar, WBSAT (On deputation)
29.	Shri Debapriya Basu	Administrative Officer, WBJA, Calcutta
30.	Shri Bikash Banik	Deputy Director (Legal), Health & Family Welfare Dept. Govt. of W.B. (On deputation)
31.	Shri Debasish Biswas	ACJM, Chandannagar 25.06.10 F/N
32.	Smt. Mou Chatterjee	ACJM, Diamond Harbour U.O.T. as Civil Judge (Senior Division), Jangipur, Murshidabad

33.	Smt. Sarbani Mallick Chattopadhyay	ACJM, Haldia, Purba Medinipur U.O.T. as Judge, 2 nd Labour Court, Calcutta (on deputation)
34.	Shri Ramesh Kumar Pradhan	Civil Judge (Sr. Divn.), Ghatal, Paschim Medinipur
35.	Shri Nandadulal Kalapahar	ACJM, Alipurduar, Jalpaiguri
36.	Shri Kallol Kumar Das	C.J.M., Paschim Medinipur

The eligible Judicial Officers are directed to submit 3 sets of Judgements, each set containing 10 copies of their contested judgements (5 Civil and 5 Criminal), preferably delivered in the current year (if not available, the judgements delivered during holding of previous Court may be submitted) duly forwarded by their respective District Judge so that the same must reach the Office of the Under Signed on or before **31.05.2012 (4.45 p.m.)** positively.

The eligible officers posted on Deputation are also directed to send requisite sets of judgements directly to the Office of The Under Signed and ensure that the same must reach on or before **31.05.2012 (4.45 p.m.)** positively.

For further information, if any, the office of A.R.-I, Appointment Section, Appellate Side, may be contacted over telephone no. 2254-8065 on all working days between 11 a.m. and 4.45 p.m.

By Order

Sd/-

Ishan Chandra Das

**Registrar (Judicial Service),
High Court, Appellate Side**